(c) how many adolescent girls are expected to benefit from this scheme;

(d) the role to be played by Accredited Social Health Activists (ASHAs) in this scheme; and

(e) how Self-Help Groups (SHGs) can contribute in making this scheme achieve its potential?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) to (c) The aim of the scheme for Promotion of Menstrual Hygiene is to increase awareness among rural adolescent girls on menstrual hygiene, increase access to and use of quality sanitary napkins and ensure its' safe disposal in an environment, friendly manner. In the first phase 150 districts will be covered. A decision to extend the scheme to the rest of the country will be taken on the basis of the experience in the first phase. As per the Scheme, 1.5 crore adolescent girls in the age group of 10-19 years will be covered.

- (d) The role of ASHA in this scheme will include the following:
 - i. Ensuring regular supply of Sanitary Napkins to the rural Adolescent Girls.
 - Mobilizing adolescent girls and conducting monthly meetings of adolescent girls to promote menstrual hygiene.

(e) In selected districts, Self-Help Groups (SHGs) will be involved in manufacture and sale of sanitary napkins as well as providing support in the process of mobilization and awareness generation for the promotion of menstrual hygiene among adolescent girls.

Extension of CGHS facility to staff of MPs

1728. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the CGHS facility is provided to all the Government servants in the country including the Members of Parliament (MPs);

(b) if so, whether there is any provision for staff of MPs to avail same facilities who are drawing salaries from the Secretariats of both the Houses of Parliament; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) Serving Central Government employees residing in areas covered by the CGHS are compulsorily covered by the CGHS. Central Government employees staying in areas not covered by the CGHS are provided health facility under provisions of Central Services (Medical Attendance) Rules, 1944. In addition to serving Government employees, CGHS is extended to MPs., Ex-MPs., central civil pensioners, Judges of the Hon'ble Supreme Court etc.

(b) and (c) The CGHS is available only for serving and retired Central Government employees. Private Secretaries or Personal Assistants of Members of Parliament are not serving/retired Central Government employees and, as such, not eligible for CGHS.

Re-emergence of H1N1 flu in Delhi

1729. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the HINI Flu has again re-surfaced in Delhi and some positive cases have been detected in the All India Institute of Medical Sciences (AIIMS), Safdarjung Hospital and Pandit Madan Mohan Malviya Hospital, etc.;

- (b) whether the humid weather could lead to spread of the virus; and
- (c) if so, the steps taken by Government to check it?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) Yes.

(b) There is no scientific study done in India to establish association between humid weather and H1N1 flu virus.

- (c) The following steps have been taken to contain Influenza A H1N1:
- The Community surveillance to detect clusters of influenza like illness is being done through Integrated Disease Surveillance Project.
- 45 laboratories are testing Samples (26 in Government Sector and 19 in Private sector).